

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2014

#### DATE OF HEARING 04.09.2014

| Sr. No. | Application/<br>R. T. M. No. | Opp./Rect.<br>No.      | Name of Parties   | Time          | Name of the<br>Hearing officer                        | Remarks;<br>if any |
|---------|------------------------------|------------------------|---|---------------|---|--------------------|
| 1.      | 1861825/33                   | Opp. No.<br>AMD-786512 | The Acme Company, New<br>Delhi  | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-5 |
| 2.      | 1861824/32                   | Opp. No.<br>AMD-786515 | The Acme Company, New<br>Delhi  | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-5 |
| 3.      | 741640/30                    | Opp. No.<br>AMD-177373 | M/s. Hari Chand Shri<br>Gopal, New Delhi / The<br>Acme Company, New<br>Delhi<br><br>V/S<br><br>M/s. Gopal Pulverizing,<br>Porbandar / M/s. Jasani &<br>Company, Rajkot                        | 02.30<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |
| 4.      | 751050/08                    | Opp. No.<br>AMD-203497 | M/s. Taheri Industries,<br>Mumbai / M/s. Arjun T.<br>Bhagat & Co., Mumbai<br><br>V/S<br><br>M/s. Chhabildas Tools<br>Industries Pvt. Ltd., Rajkot<br>/ M/s. Y. J. Trivedi & Co.,<br>Ahmedabad | 03.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |

#### DATE OF HEARING 09.09.2014

| Sr. No. | Application/<br>R. T. M. No. | Opp./Rect.<br>No.      | Name of Parties   | Time          | Name of the<br>Hearing officer                        | Remarks;<br>if any |
|---------|------------------------------|------------------------|---|---------------|---|--------------------|
| 1.      | 721068/30                    | Opp. No.<br>AMD-198251 | M/s. Mayur Chai<br>Company Private Ltd.,<br>Mumbai / M/s. M. P.<br>Mirchandani & Co.,<br>Mumbai | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |

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|    |           |                     | V/S<br>M/s. Mayur Trading Company, Valsad / Mr. N. N. Prajapati, Ahmedabad  |            |   |  |
| 2. | 721068/30 | Opp. No. AMD-198803 | M/s. Kasturi Agro Industries, Pune / M/s. R. K. Dewan & Company, Mumbai<br><br>V/S<br>M/s. Mayur Trading Company, Valsad / Mr. N. N. Prajapati, Ahmedabad | 12.00 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |  |

**DATE OF HEARING 10.09.2014**

| Sr. No. | Application/ R. T. M. No. | Opp./Rect. No.      | Name of Parties  | Time       | Name of the Hearing officer                     | Remarks; if any  |
|---------|---------------------------|---------------------|--|------------|---|------------------|
| 1.      | 1831842/02                | Opp. No. AMD-765081 | M/s. Berger Paints India Limited, Kolkata / M/s. Trade Mark Registration Bureau, Kolkata<br><br>V/S<br>M/s. Royal Paints & Chemicals, Jaipur / M/s. Trade Mark Registration Services, Jaipur | 11.00 a.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks | Hearing on TM-16 |
| 2.      | 1974825/29                | Opp. No. AMD-794817 | M/s. Trade Mark Registration Services, Jaipur  | 12.00 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks | Hearing on TM-6  |

**DATE OF HEARING 11.09.2014**

| Sr. No. | Application/ R. T. M. No. | Opp./Rect. No.      | Name of Parties                        | Time       | Name of the Hearing officer                     | Remarks; if any |
|---------|---------------------------|---------------------|--|------------|---|-----------------|
| 1.      | 1620009/23                | Opp. No. AMD-748561 | M/s. G. D. Bansal & Associates, Jaipur | 11.00 a.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks | Hearing on TM-5 |

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| 2. | 878727/03 | Opp. No.<br>AMD-711589 | M/s. Oswal Soap Factory,<br>Jaipur / M/s. Registration<br>S. S. Kendra, Jaipur<br><br>V/S<br><br>M/s. Kesri Soap &<br>Chemical Industrial,<br>Jaipur / Mr. Kul Bhushan<br>Marwah, Jaipur | 11.30<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |
| 3. | 830155/24 | Opp. No.<br>AMD-713982 | Mr. Kul Bhushan<br>Marwaha, Jaipur   | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-6 |
| 4. | 723313/29 | Opp. No.<br>AMD-97277  | M/s. Uma Enterprises Pvt.<br>Ltd., Jaipur / Mr. G. D.<br>Bansal, Advocate, Jaipur<br><br>V/S<br><br>M/s. Choudhary Oils Pvt.<br>Ltd., Bharatpur / Mr. P. K.<br>Arora (Advocate), Agra    | 02.30<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |

**DATE OF HEARING 16.09.2014**

| Sr. No. | Application/<br>R. T. M. No. | Opp./Rect.<br>No.      | Name of Parties   | Time          | Name of the<br>Hearing officer                        | Remarks;<br>if any |
|---------|------------------------------|------------------------|---|---------------|---|--------------------|
| 1.      | 2203407/06                   | Opp. No.<br>AMD-797852 | Mr. Jayesh K. Thakar<br>Advocate, Rajkot  | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-6 |
| 2.      | 1988124/06                   | Opp. No.<br>AMD-797607 | Mr. Jayesh K. Thakar<br>Advocate, Rajkot  | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-6 |
| 3.      | 517064/05                    | Opp. No.<br>AMD-969    | M/s. Dolphin Laboratories<br>Limited, Calcutta<br><br>V/S<br><br>M/s. Tide Pharmaceuticals<br>Pvt. Ltd., Porbandar / M/s.<br>R. R. Shah & Co.,<br>Ahmedabad | 02.30<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |

**DATE OF HEARING 17.09.2014**

| <b>Sr. No.</b> | <b>Application/<br/>R. T. M. No.</b> | <b>Opp./Rect.<br/>No.</b> | <b>Name of Parties</b>   | <b>Time</b>   | <b>Name of the<br/>Hearing officer</b>                | <b>Remarks;<br/>if any</b> |
|----------------|--------------------------------------|---------------------------|--|---------------|---|----------------------------|
| 1.             | 714609/05                            | Opp. No.<br>AMD-156915    | M/s. Glaxosmithkline<br>Pharmaceuticals Limited,<br>Mumbai<br><br>V/S<br><br>M/s. Cadila<br>Pharmaceuticals Ltd.,<br>Ahmedabad / M/s. Y. J.<br>Trivedi & Co.,<br>Ahmedabad | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                            |
| 2.             | 1801406/31                           | Opp. No.<br>AMD-773341    | M/s. Raval & Co.,<br>Ahmedabad   | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-5         |

**DATE OF HEARING 18.09.2014**

| <b>Sr. No.</b> | <b>Application/<br/>R. T. M. No.</b> | <b>Opp./Rect.<br/>No.</b> | <b>Name of Parties</b>   | <b>Time</b>   | <b>Name of the<br/>Hearing officer</b>                | <b>Remarks;<br/>if any</b> |
|----------------|--------------------------------------|---------------------------|--|---------------|---|----------------------------|
| 1.             | 1997904/05                           | Opp. No.<br>AMD-799044    | Mr. Sushant Singh, New<br>Delhi  | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-5         |
| 2.             | 772574/05                            | Opp. No.<br>AMD-710521    | M/s. Cachet<br>Pharmaceuticals Pvt. Ltd.,<br>Mumbai / M/s. Vishesh &<br>Associates, Mumbai<br><br>V/S<br><br>M/s. Synchem<br>Laboratories Pvt. Ltd.,<br>Baroda / M/s. H. K.<br>Acharya & Company,<br>Ahmedabad | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                            |

**DATE OF HEARING 23.09.2014**

| <b>Sr. No.</b> | <b>Application/<br/>R. T. M. No.</b> | <b>Opp./Rect.<br/>No.</b> | <b>Name of Parties</b>  | <b>Time</b>   | <b>Name of the<br/>Hearing officer</b>                | <b>Remarks;<br/>if any</b> |
|----------------|--------------------------------------|---------------------------|---|---------------|---|----------------------------|
| 1.             | 851745/24                            | Opp. No.<br>AMD-716678    | M/s. Mukesh Textile Industries, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai<br><br>V/S<br><br>M/s. Mukesh Industries Limited, Ahmedabad / S. A. Bhatt Advocate, Ahmedabad | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                            |
| 2.             | 1926001/41                           | Opp. No.<br>AMD-787556    | Miss Zahra Vana   | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-5         |

**DATE OF HEARING 24.09.2014**

| <b>Sr. No.</b> | <b>Application/<br/>R. T. M. No.</b> | <b>Opp./Rect.<br/>No.</b> | <b>Name of Parties</b>   | <b>Time</b>   | <b>Name of the<br/>Hearing officer</b>                | <b>Remarks;<br/>if any</b> |
|----------------|--------------------------------------|---------------------------|--|---------------|---|----------------------------|
| 1.             | 872133/30                            | Opp. No.<br>AMD-228761    | M/s. Amir Chand Jagdish Kumar (Exports) Ltd., Delhi / M/s. Delhi Registration Service, New Delhi<br><br>V/S<br><br>M/s. Hindustan Hing Supplying Co., Nadiad / M/s. Law & Prudence, Mumbai | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                            |
| 2.             | 1787995/30                           | Opp. No.<br>AMD-780604    | M/s. Y. J. Trivedi & Co., Ahmedabad  | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-5         |

**DATE OF HEARING 25.09.2014**

| <b>Sr. No.</b> | <b>Application/<br/>R. T. M. No.</b> | <b>Opp./Rect.<br/>No.</b> | <b>Name of Parties</b>   | <b>Time</b>   | <b>Name of the<br/>Hearing officer</b>             | <b>Remarks;<br/>if any</b> |
|----------------|--------------------------------------|---------------------------|--|---------------|--|----------------------------|
| 1.             | 677004/05                            | Opp. No.<br>AMD-189723    | M/s. India Industrial Product, Vishnagar /M/s. Y. J. Trivedi & Co., Ahmedabad<br><br>V/S<br><br>Mr. Dineshkumar Meghji Patel, Rajkot / M/s. H. K. Achraya & Co., Ahmedabad     | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of Trade Marks |                            |
| 2.             | 826811/05                            | Opp. No.<br>AMD-81570     | M/s. Burroughs Wellcome (India) Limited / M/s. Indian Trade Marks Company, Delhi<br><br>V/S<br><br>M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabd | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of Trade Marks |                            |

**DATE OF HEARING 30.09.2014**

| <b>Sr. No.</b> | <b>Application/<br/>R. T. M. No.</b> | <b>Opp./Rect.<br/>No.</b> | <b>Name of Parties</b>   | <b>Time</b>   | <b>Name of the<br/>Hearing officer</b>             | <b>Remarks;<br/>if any</b> |
|----------------|--------------------------------------|---------------------------|--|---------------|--|----------------------------|
| 1.             | 581202/05                            | Opp. No.<br>AMD-186135    | M/s. Combat Drugs Ltd., Hyderabad / M/s. Rao & Rao, Secundrabad<br><br>V/S<br><br>M/s. Paras Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of Trade Marks |                            |
| 2.             | 1847013/05                           | Opp. No.<br>AMD-771428    | M/s. Neon Laboratories Limited, Mumbai / M/s. K. C. Patel & Co., Ahmedabad   | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of Trade Marks | Hearing on TM-5            |

|    |           |                        |  |               |   |  |
|----|-----------|------------------------|--|---------------|---|--|
| 3. | 792647/05 | Opp. No.<br>AMD-194094 | M/s. Cadila Healthcare<br>Limited, Ahmedabad / Mr.<br>Suresh M. Upadhyaya,<br>Ahmedabad<br><br>V/S<br><br>M/s. Welable<br>Pharmaceuticals, Mehsana<br>/ M/s. D. C. Dani &<br>Associates, Ahmedabad | 02.30<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |  |
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